

e-mail: law-jk@nic.in

Fax: Jammu: 0191-2546753(Nov-April),
Fax: Srinagar:0194-2506063(May-Oct.)



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:-Voluntary retirement of Shri Muzaffar Iqbal Khan, Sub Judge.

GOVERNMENT ORDER NO: 1072 - LD (A) of 2019.
D A T E D: 06 - 03 - 2019.

As recommended by the High Court and in pursuance of Article 230 of the Jammu and Kashmir Civil Service Regulations, sanction is accorded to the:-

- i. grant of relaxation in period of notice; and
- ii. acceptance of voluntary retirement of Shri Muzaffar Iqbal Khan, Sub Judge with effect from 21-01-2019.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06 -03-2019.

NO: LD(A)2019/19

Copy to the:-

1. Principal Secretary to the Hon'ble Governor.
2. Registrar General, J&K High Court, Jammu. This is with refernce to his letter No.56017/GS dated 08-02-2019.
3. Principal Secretary to Hon'ble Chief Justice, J&K High Court Jammu.
4. Director Information, J&K, Jammu.
5. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
6. Private Secretary to the Hon'ble Advisor Incharge, Department of Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.

8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Government Order file.
10. Concerned file.

Ashish Gupta
06.03.2019

(Ashish Gupta)
Deputy Legal Remembrancer

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6/3/2019